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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 127/BB/ 2017	-	For hearing	Rule-6 of IB	Kings Wood Suppliers Pvt. Ltd. Vs Associate Décor Ltd.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ANURTHA HEBBAR ICEYSTONE PARTWERS	Respondent	A
9449041400	, A	-
liday Shankar Asso 94-8284-81	uates Operational	Telpand

ORDER

Counsel for Petitioner is present. She has filed compliance memo alongwith annexure. Registry to verify and put up note on the compliance memo. Counsel for Respondent is present. He has filed Memorandum seeking adjournment. Time extended finally till 07/12/2017.

Member (T)

Member (J)